

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

STARRED QUESTION NO:193
ANSWERED ON:05.08.2005
REHABILITATION OF TEXTILE WORKERS
Pathak Shri Brajesh

Will the Minister of TEXTILES be pleased to state:

- (a) the policy formulated by the Government for rehabilitation of workers rendered unemployed owing to closure of textile-units;
- (b) whether the Government has taken any steps for seeking assistance from National Institute of Fashion Technology (NIFT) for making proper arrangement to impart training to the textile workers;
- (c) if so, the details thereof; and
- (d) the further action proposed to be taken by the Government in this regard?

Answer

MINISTER OF TEXTILES (SHRI SHANKERSINH VAGHELA)

(a) to (d): A statement is laid on the Table of the House.

The Statement referred to in reply of the Lok Sabha Starred Question No. 193 regarding rehabilitation of textile workers for answer on 5.8.2005.

(a) For rehabilitation of the employees of the closed mills, the Government has implemented the Textile Workers' Rehabilitation Fund Scheme with effect from 15th September, 1986. The Scheme provides interim relief for three years to eligible textile workers to enable them to settle in another employment as follows:-

- to the extent of 75% of the wage equivalent in the first year of the closure of the unit;
- to the extent of 50% of the wage equivalent in the second year; and
- to the extent of 25% of the wage equivalent in the third year.

(b) No, Sir.

(c) Does not arise.

(d) The above mentioned existing Scheme is perceived to be adequate in the present circumstances. Therefore, no further action is proposed to be taken by the Government in this regard.